

Glacier are provided with quality winter clothing including 'Extreme Cold Climate' clothing. Besides, they are provided with prefabricated insulated shelters and wherever it is not possible to construct such shelters due to technical difficulties, insulated tents are provided which can withstand low temperatures upto - 50° Celsius.

The Units are self-sufficient for a period of 240 days of supplies. During winters/cut off season, daily maintenance of troops is carried out by rotary/fixed wing assets.

Impact of FDI in defence sector on Indian defence companies

†1707. SHRI NARESH AGRAWAL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Indian companies would not face losses as a result of 100 per cent FDI in the defence sector and the control of Indian companies on this sector would not get reduced;

(b) if so, the manner in which the interest of Indian companies would be safeguarded; and

(c) if not, the impact of 100 per cent FDI on Indian companies?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (c) As per the current Foreign Direct Investment (FDI) policy for defence sector, foreign investment up to 49% is allowed through automatic route and above 49% under Government route, wherever it is likely to result in access to modern technology or for other reasons to be recorded. The foreign investment in defence sector is further subject to industrial license under the Industries (Development and Regulation) Act, 1951.

Proposals involving FDI above 49% are considered by Foreign Investment Promotion Board (FIPB) based on the security clearance by Ministry of Home Affairs and comments of Ministry of Defence. Foreign investment in defence sector could be the most trusted route to technology transfer which would help in increasing the defence production base and providing the much needed impetus to self-reliance and indigenisation.

†Original notice of the question was received in Hindi.